

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 717 of 2020

IN THE MATTER OF:

Kolla Koteswara Rao

...Appellant

Versus

Dr. S.K. Srihari Raju & Anr.

...Respondents

Present: -

For Appellant: Mr. Aditya Vijaykumar, Mr. Namrata Mohapatra and Mr. Koteswar Rao Kolla, Advocates.

For Respondent: Mr. Kailash Nath, PSS for R-1.

Mr. Mithun Shashank, Advocate for R-1

Mr. Pankaj Bhagat, (RP) (R2)

O R D E R
(Virtual Mode)

15.03.2021 Heard Learned Counsel for the Appellant and Respondents.

Hearing concluded.

Judgment Reserved.

Parties may file short Written Submissions not more than three pages along with Case law within one week.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)